06)

IN The CEMINAL ABBUNISHMATIVE TRIBUNAL HYDERABAD BENCH AT HYLERABAD

M.A.NO. 780/91 (Extention of time)

in O.A.No. 421/90

Date: 24-7-91.

· Between:

- The Chief Personnel Officer,
 S.C. Railway, Railnilayam, Secunderabad.
- The Sr.Divisional Personnel Officer,
 S.C.Railway, Vijayawada.
- 3. The Railway Board rep. by the Jt.Director, (Estab.) Railway Board, New Delhi.

Applicants/Respondents.

a**h**d

- 1. B.H. Venkateshwarlu.
- 2. Ch. Venkaiah
- 3. P.V.Krishna Rao
- 4. D. Sambamurthy.
- 5. G.V. Sheshaiah.
- 6. V.A. Hama Rao.

.. Respondents/Applicants

.. Respondent Applicant.

(RR2 to 6 Respondents in O.A.421/90)

For the Applicants: Mr.N.R.Devraj, SC for Rlys.
For the Respondenta: Mr.J.M.Naidu, Advocate

CORAM:

THE HOW BLE MR. J. NARASIMHA MURTY : MEMBER (JULL)

AND

THE HON'LLE MR.R.BALASUZRAMANIANA : MEMBER (ADMN.)

The Tribunal made the following Order:-

Shri N.R. Devraj, SC for Rlys, requests time to implement the order of this Tribunal dt. 8-2-91 passed in R.P. 1551 in O.A. 421/90. Time granted upto 31-8-91 for implementing the orders in O.A. 421/90. Shri Devraj, SC for Railways undertakes to implement the order by that date. With the above direction M.A. is disposed of. No costs.

Deputy Registrar (J)

To

- The Chief Personnel Officer, S.C.Railway Railnilayam, Secunderabad.
- 2. The Sr. Divisional Personnel Officer, S.C. Raly, Vijayawada.
- 3. The Railway Board, rep. by the Joint Director, (Estb) Railway Board, New Delhi.
- 4. One copy to Mr. N. R. Devraj, SC for Rlys, CAT. Hyd.
- 5. One copy to Mr.J.M.Naidu, Advocate, 18-11-Kamalanagar, near milsukhnagar, Hyderabad.
 - 6, One copy mxxx.spare.

MYM

May 25/3/1